Essential Commodities Supplies to Sri Lanka

@@3687C. SHRI B. SATYANARA-YAN REDDY: Will the Minister of EX-TERNAL AFFAIRS be pleased to state what was the total relief supplied to Sri Lanka in the shape of foodgrains, pulses, edible oil, kerosene, sugar, medicine and other essential articles that were despached through the Food Corporation of India and the total value of the relief supplied since the signing of the agreement between India and Sri Lanka Governments?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K NATWAR SINGH). Since the signing of the Indo-Sri Lanka agreement of 29.7 1987, 1496.834 metric tonnes of relief supplies have been sent to Sri Lanka. The value of the supplies is being ascertained.

12 Noon

PAPERS LAID ON THE TABLE Annual Plan, 1987-88

THE MINISTER OF PLANNING. THE MINISTER OF PROGRAMME AND IMPLEMENTATION THE MINISTER OF LAW AND JUSTICE (SHRI P. SHIV SHANKER) Sir. 1 beg to lay on the Table a copy (in English and Hinoi) of the document "Annual Plan, 1987-88". entitled [Placed in Library. See No. LT-5315/ 87]

- I, Report (1986) of the Comptroller and Auditor General of India and related papers.
- II. Report and Accounts (1986-87) of the Bharat Heavy Electricals Limited, New Delhi and related papers.
- III. Report and Accounts (1986-87) of the Hindustan Paper Corporation Limited, New Delhi and related papers
- IV. Report and Accounts (1986-87) of the Instrumentation Limited, New Delhi and related papers.

V. Report and Accounts (1986-87) of the HMT Limited, Bangalore and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM). Sir, I beg to lay on the Table—

- I. A copy (in English and Hindi of the Report of the Compiroller and Auditor General of India for the year 1986, Union Government (Commercial) Pari V-Resume of the Company Auditors' Reports and comments on Accounts of Governments Companies, under clause (1) of article 151 of the Constitution [Placed in Library, See No. LT-5251/87]
- H. A copy each (m English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (1) (a) Annual Report Accounts of the Bharat Неачу Limitea, New Delhi, Electricals for the year 1986-87. together with the Auditors Report on the Accounts and the comments of Auditor the Comptroller and General of India thereon.
 - (b) Statement by Government accepting the above Report [Placed in Library, See No. -LT-5324 87 for (a) and (b)]
 - (ii) (a) Seventeenth Annual Report and Accounts of the Hindustan Paper Corporation Lam Delhi, for the tea, New 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller Auditor General of Ingia and thereon.
 - (b) Statement by Government accepting the above Report [Placed in Library, See No LT-5323/for (a) and (b)]
- (iii) (a) Twenty third Annual Report and Accounts of the Instrumentation Ltd., New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor

^{@@}Previously Unstarred Question 3736 transferred from the 11th December, 1987.